

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:54
ANSWERED ON:17.10.2008
NATIONAL URBAN REGULATORY AUTHORITY
Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal to set up National Urban Regulatory Authority on the lines of TRA;
- (b) if so, the details thereof; and
- (c) the time by which the new Authority is likely to be set up?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(c): No, Sir. The Union Government does not propose to set up National Urban Regulatory Authority having country-wide jurisdiction, since matters relating to Local Government including Urban Governance fall in State List as per List-II of Seventh Schedule of the Constitution of India.